

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.436
TO BE ANSWERED ON 22.07.2025**

SUPPORT FOR ENTREPRENEURS BELONGING TO SC COMMUNITIES

436. SHRI KRISHNA PRASAD TENNETI:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details and the list of schemes introduced, in effect and presently functioning under the Central Government for supporting young entrepreneurs belonging to SC communities in the country;
- (b) the details and the total number of beneficiaries and total fund allocated and utilised for such schemes during the last five years, scheme-wise, State-wise, district-wise including Andhra Pradesh and in Bapatla Lok Sabha Constituency;
- (c) the details regarding the various training initiatives and mentoring programmes carried out by the Government for young entrepreneurs belonging to SC communities under this scheme during such period State and district-wise including Andhra Pradesh and especially in Bapatla Lok Sabha Constituency; and
- (d) whether the Government has undertaken any activities/campaigns to raise awareness of such schemes/programs that the Government has introduced for the benefit of less young entrepreneurs belonging to SC communities, if so, the details thereof?

ANSWER

MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT

(DR. VIRENDRA KUMAR)

(a): To promote entrepreneurship among Scheduled Caste (SC) communities, the Ministry of Social Justice and Empowerment has launched targeted initiatives to support and empower SC entrepreneurs nationwide.

1. **Venture Capital Fund for Scheduled Castes (VCF-SC):** Implemented by the Ministry of Social Justice and Empowerment through IFCI Venture Capital Funds Ltd., this scheme provides financial assistance ranging from ₹10 lakh to ₹15 crore at a concessional interest rate of 4%. It is aimed at facilitating the establishment, expansion, and diversification of SC-owned businesses across various sectors.

2. **Ambedkar Social Innovation and Incubation Mission (ASIIM):** Launched in September 2020, ASIIM supports SC students and youth engaged in innovation and entrepreneurship. The scheme offers financial support of up to ₹30 lakh to individuals working with recognized incubators, enabling them to convert innovative ideas into commercially viable start-ups.
3. **National Scheduled Castes Finance and Development Corporation (NSFDC):** NSFDC provides concessional loans to SC individuals with an annual family income of up to ₹3.00 lakh for income-generating activities. The objective is to promote self-employment and enable young SC entrepreneurs to scale up small businesses into sustainable and profitable ventures. These schemes are implemented nationwide through a network of State Channelizing Agencies (SCAs), Regional Rural Banks (RRBs), Public Sector Banks (PSBs), and NBFC-MFIs under formal agreements with NSFDC.

(b): The details pertaining to VCF-SC, ASIIM, and NSFDC are provided in **Annexure-I**, **Annexure-II**, and **Annexure-III**, respectively.

(c) & (d): To promote entrepreneurship among SC communities, IFCI Venture Capital Funds Ltd. and NSFDC are actively implementing pan-India awareness and outreach initiatives. The Venture Capital Fund for Scheduled Castes (VCF-SC) and the Ambedkar Social Innovation & Incubation Mission (ASIIM) are implemented nationwide. Accordingly, training initiatives and mentoring programmes under these schemes are conducted across the country—including in Andhra Pradesh and the Bapatla Lok Sabha Constituency—to promote and propagate these schemes among SC entrepreneurs.

IFCI Venture Capital Fund promotes these schemes through regular webinars, partnerships (e.g., with Startup Tamil Nadu), and collaborations with Technology Business Incubators (TBIs) and industry bodies such as CII, DICCI, and Startup India. In FY 2024–25, over 30 webinars were conducted, and outreach efforts include social media campaigns, regional language advertisements, vernacular brochures, and mass email communication. Under VCF-SC and ASIIM, IFCI Venture Capital Fund Ltd. has facilitated 248 mentoring sessions, of which 99 have been completed.

NSFDC supports SC entrepreneurs by conducting awareness camps across states, including remote areas, through its Channelizing Agencies. It also actively participates in major exhibitions and fairs such as IITF, Surajkund Mela, and Shilp Samagam, providing free stalls to SC beneficiaries and also undertakes IEC activities to raise awareness.

[Reply to part(b) of the LS USQ No.436]

VENTURE CAPITAL FUND FOR SCHEDULED CASTES - SANCTION DETAILS										
	2020-21		2021-22		2022-23		2023-24		2024-25	
	No. of Companies	Sanction Amount	No. of Companies	Sanction Amount	No. of Companies	Sanction Amount	No. of Companies	Sanction Amount	No. of Companies	Sanction Amount
Andhra Pradesh	1	1.92	-	-	2	11.16	-	-	-	-
Assam	-	-	-	-	-	-	-	-	-	-
Bihar	-	-	-	-	-	-	-	-	-	-
Chattisgarh	-	-	-	-	-	-	1	2.80	-	-
Delhi NCR	-	-	-	-	-	-	-	-	-	-
Gujarat	-	-	-	-	-	-	1	5.00	-	-
Haryana	-	-	-	-	1	0.77	-	-	-	-
Himachal Pradesh	1	3.54	-	-	1	4.85	2	9.43	-	-
Karnataka	1	1.44	1	4.47	1	2.06	1	10.19	2	15.19
Madhya Pradesh	-	-	1	1.26	-	-	-	-	-	-
Maharashtra	2	7.23	3	5.79	5	20.84	7	42.09	8	40.38
Pondicherry	-	-	-	-	-	-	-	-	-	-
Punjab	-	-	-	-	1	2.27	1	4.66	-	-
Rajasthan	1	4.87	-	-	-	-	-	-	-	-
Tamilnadu	5	19.96	-	-	1	4.92	-	-	1	4.98
Telangana	-	-	-	-	1	15.00	-	-	1	15.00
Uttar Pradesh	-	-	-	-	-	-	1	2.11	-	-
Uttarakhand	-	-	-	-	-	-	-	-	-	-
West Bengal	-	-	1	4.00	-	-	-	-	-	-
Jharkhand	-	-	-	-	1	4.92	-	-	-	-
Orissa	-	-	-	-	-	-	-	-	1	3.63
Grand Total	11	38.95	6	15.52	14	66.79	14	76.29	13	79.18

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VENTURE CAPITAL FUND FOR SCHEDULED CASTES - DISBURSEMENT DETAILS

	2020-21		2021-22		2022-23		2023-24		2024-25	
	No. of Companies	Disbursement Amount	No. of Companies	Disbursement Amount	No. of Companies	Disbursement Amount	No. of Companies	Disbursement Amount	No. of Companies	Disbursement Amount
Andhra Pradesh	1	0.40	2	1.10	1	2.51	4	9.56	3	2.19
Assam	-	-	-	-	-	-	-	-	-	-
Bihar	2	3.24	1	0.39	-	-	-	-	-	-
Chattisgarh	-	-	-	-	-	-	-	-	1	1.50
Delhi NCR	-	-	-	-	-	-	-	-	-	-
Gujarat	4	3.43	-	-	-	-	-	-	-	-
Haryana	-	-	1	0.35			1	0.38	2	0.39
Himachal Pradesh	-	-	2	2.52	2	0.92	1	0.10	3	5.82
Karnataka	-	-	1	0.42	3	3.27	1	1.96	-	-
Madhya Pradesh	-	-	1	0.66	1	0.40	2	0.20	-	-
Maharashtra	13	9.53	6	6.42	5	6.60	11	24.61	8	11.94
Pondicherry	-	-	-	-	-	-	-	-	-	-
Punjab	1	0.07	-	-	-	-	2	1.72	3	0.55
Rajasthan	-		2	2.10	2	1.04	1	0.89	1	0.76
Tamilnadu	3	5.91	2	2.13	4	6.93	2	1.62	1	0.23
Telangana	2	0.14	1	0.13	2	12.96	-	-	1	2.04
Uttar Pradesh	-	-	-	-	-	-	-	-	-	-
Uttarakhand	-	-	1	1.48	1	0.24	-	-	-	-
West Bengal	3	3.01	4	4.89	1	0.80	2	3.33	1	0.88
Grand Total	29	25.74	24	22.58	22	35.67	27	44.37	24	26.30

[Reply to part (b) of the LS USQ No.436 to be replied on 22.07.2025]

Details of Ambedkar Social Innovation and Incubation Mission (ASIIM) Scheme

Years	20-21			21-22			22-23			23-24			24-25			25-26			Grand Total		
States	Amount Sanctioned	No of beneficiaries	Amount Disbursed	Amount Sanctioned	No of beneficiaries	Amount Disbursed	Amount Sanctioned	No of beneficiaries	Amount Disbursed	Amount Sanctioned	No of beneficiaries	Amount Disbursed	Amount Sanctioned	No of beneficiaries	Amount Disbursed	Amount Sanctioned	No of beneficiaries	Amount Disbursed	Total Sanctioned	Total Beneficiaries	Total Disbursement
Assam	-	-	-	-	-	-	0.60	2	0.11	0.30	1	0.04	0.60	2	0.31	-	-	-	1.50	5	0.46
Chattisgarh	-	-	-	0.30	1	0.07	0.30	1	0.13	-	-	0.20	-	-	0.05	-	-	0.05	0.60	2	0.50
Delhi	-	-	-	-	-	-	-	-	-	0.30	1	-	0.30	1	0.08	-	-	-	0.60	2	0.08
Gujarat	0.30	1	0.01	0.90	3	0.14	-	-	0.15	0.30	1	0.25	0.90	3	0.20	-	-	0.10	2.40	8	0.85
Haryana	-	-	-	-	-	-	0.30	1	0.05	-	-	0.05	-	-	0.19	-	-	-	0.30	1	0.29
Himachal Pradesh	-	-	-	0.30	1	0.05	-	-	0.05	-	-	0.05	-	-	0.05	-	-	-	0.30	1	0.20
Karnataka	0.30	1	-	0.30	1	0.07	0.60	2	0.36	0.57	2	0.28	-	-	0.43	-	-	0.02	1.77	6	1.16
Kerala	0.30	1	-	-	-	0.10	-	-	-	-	-	0.06	-	-	-	-	-	-	0.30	1	0.16
Maharashtra	0.60	2	0.01	1.50	5	0.33	5.44	19	1.15	2.40	8	1.46	1.80	6	0.94	1.20	4	0.26	12.94	44	4.15
Orissa	0.90	3	0.02	0.90	3	0.38	0.60	2	0.06	-	-	0.51	0.30	1	0.19	-	-	0.04	2.70	9	1.20
Rajasthan	0.30	1	-	-	-	-	0.90	3	0.11	-	-	0.10	-	-	0.10	-	-	-	1.20	4	0.31
Tamil Nadu	0.30	1	-	0.60	2	0.20	0.60	2	0.26	-	-	0.13	0.60	2	0.07	0.30	1	-	2.40	8	0.66
Uttar Pradesh	-	-	-	0.30	1	-	1.80	6	0.32	-	-	0.32	0.60	2	0.33	-	-	0.12	2.70	9	1.08
West bengal	-	-	-	0.30	1	-	-	-	-	-	-	-	-	-	-	-	-	-	0.30	1	0.00
Telangana	-	-	-	-	-	-	0.60	2	0.06	0.30	1	0.13	-	-	-	-	-	-	0.90	3	0.19
New Delhi	-	-	-	0.30	1	-	-	-	-	-	-	0.06	-	-	-	-	-	-	0.30	1	0.06
Uttarakhand	-	-	-	-	-	-	0.30	1	-	-	-	-	-	-	-	-	-	-	0.30	1	0.00
Manipur	-	-	-	-	-	-	-	-	-	0.60	2	0.13	0.30	1	0.08	-	-	0.09	0.90	3	0.30
Punjab	-	-	-	-	-	-	-	-	-	-	-	-	0.30	1	-	-	-	-	0.30	1	0.00
Grand Total	3.00	10	0.04	5.70	19	1.34	12.04	41	2.81	4.77	16	3.77	5.70	19	3.03	1.50	5	0.68	32.71	110	11.66

[Reply to part (b) of the LS USQ No.436 to be replied on 22.07.2025]

State wise details of NSFDC schemes implemented during last five years including Andhra Pradesh (Rs. in Lakh)

Sno.	State	2020-2021			2021-2022			2022-2023			2023-2024			2024-2025		
		Allocation	Actual Disb.	Benef.	Allocation	Actual Disb.	Benef.	Allocation	Actual Disb.	Benef.	Allocation	Actual Disb.	Benef.	Allocation	Actual Disb.	Benef.
1	Andaman & Nikobar	0.00	0.00	0	0.00	0.82	1	0.00	0.00	0	0.00	0.00	0	0.00	12.40	2
2	Andhra Pradesh	8472.00	137.56	102	3547.00	2278.59	4007	3755.44	1518.50	2997	3129.54	7301.04	11571	4172.71	7372.37	8229
3	Arunachal Pradesh	0.00	0.00	0	0.00	1.84	2	0.00	0.00	0	0.00	0.00	0	0.00	8.29	3
4	Assam	354.00	23.79	28	1252.00	4.00	4	1325.48	16.79	20	1104.57	363.51	952	1472.76	848.12	164
5	Bihar	708.00	57.72	96	6958.00	44.77	44	7367.04	1495.78	5018	6139.20	1111.46	2652	8185.60	1034.38	211
6	Chandigarh	6.00	30.23	74	84.00	2.54	4	88.54	29.25	75	73.78	19.83	11	98.36	24.33	7
7	Chhattisgarh	1056.00	187.21	224	1375.00	186.09	196	1455.98	311.71	325	1213.32	406.87	265	1617.75	958.35	305
8	Dadra N.Haweli, D&Diu	0.00	0.00	0	6.00	4.99	2	5.47	0.21	1	4.56	0.00	0	6.08	0.00	0
9	Delhi	234.00	180.02	49	1179.00	159.80	185	1250.56	440.60	334	1042.14	39.70	14	1389.51	211.20	77
10	Goa	6.00	11.19	3	11.00	0.76	2	11.32	1.70	2	9.43	6.97	1	12.57	11.97	3
11	Gujarat	2358.00	1679.34	728	1711.00	235.52	202	1811.82	502.59	347	1509.83	38.43	81	2013.11	599.35	394
12	Haryana	1410.00	482.28	937	2148.00	1559.62	1216	2273.89	904.86	1441	1894.91	1433.49	1486	2526.54	548.94	478
13	Himachal Pradesh	540.00	426.75	282	726.00	29.38	15	768.95	373.11	726	640.80	596.78	453	854.39	2404.08	1136
14	Jammu & Kashmir	564.00	270.00	100	388.00	1712.06	794	411.32	15.51	11	342.76	1026.41	321	457.02	223.35	42
15	Jharkhand	354.00	33.53	45	1674.00	0.37	1	1772.32	679.65	1945	1476.92	90.88	111	1969.23	320.08	88
16	Karnataka	3588.00	6807.52	5540	4399.00	6573.45	4353	4657.95	7346.54	2932	3881.62	2785.90	2280	5175.50	3626.36	2828
17	Kerala	2076.00	4266.01	3166	1277.02	4395.66	3079	1351.63	5711.49	6119	1126.34	6525.82	5486	1501.80	7654.95	7632
18	Ladakh	0.00	0.00	0	1.00	0.00	0	0.00	0.00	0	0.00	0.00	0	0.00	0.00	0
19	Lakshdweep	0.00	0.00	0	0.00	0.46	1	0.00	0.00	0	0.00	0.00	0	0.00	0.00	0
20	Madhya Pradesh	2826.00	1507.01	1661	4763.00	2126.34	1883	5043.62	56.53	61	4203.02	598.62	838	5604.03	1508.10	374
21	Maharashtra	5004.00	1185.61	1428	5575.02	7152.10	3277	5903.44	7499.35	6215	4919.53	1698.39	752	6559.37	3095.91	1123
22	Manipur	24.00	12.08	9	53.98	1.05	1	57.62	51.59	42	48.03	2.03	2	64.06	211.43	37
23	Meghalaya	0.00	0.00	0	10.00	0.00	0	10.25	1.82	1	8.58	1.01	1	11.46	15.17	3
24	Mizoram	0.00	0.31	1	0.98	0.00	0	0.71	0.00	0	0.60	0.00	0	0.80	90.22	55
25	Nagaland	0.00	5.42	2	0.00	1.28	1	0.00	7.40	4	0.00	0.00	0	0.00	243.71	69
26	Odisha	228.00	260.48	279	3019.00	391.29	384	3196.52	404.47	1209	2663.76	389.78	654	3551.68	1084.37	245
27	Puducherry	60.00	228.18	434	82.00	77.42	80	87.31	2052.78	2397	72.75	2670.45	2993	97.00	1936.77	1877
28	Punjab	2094.00	1640.38	1488	3721.00	3783.71	2907	3939.88	4637.63	3972	3283.24	10711.77	5741	4377.65	10014.76	6095
29	Rajasthan	4236.00	5283.10	7931	5133.00	68.30	84	5434.61	5690.82	4494	4528.85	2586.10	1905	6038.46	1402.16	785
30	Sikkim	60.00	99.00	40	16.00	103.13	43	16.80	6.52	5	14.00	11.52	4	18.66	186.52	24
31	Tamil Nadu	6822.00	6008.03	3595	6064.00	12929.20	13824	6420.40	7174.94	3378	5350.32	14902.90	14548	7133.76	6047.88	5588
32	Telangana	2196.00	1256.07	2485	2282.00	272.65	415	2415.78	5533.41	6535	2013.14	2506.20	2606	2684.19	570.37	390
33	Tripura	1134.00	3229.34	730	367.00	2465.66	2798	389.04	1795.85	676	324.20	878.77	1578	432.27	675.70	127
34	Uttar Pradesh	8826.00	12343.54	8922	17368.00	4101.21	3967	18390.62	5263.28	2390	15325.52	9955.83	7700	20434.02	4497.52	2647
35	Uttarakhand	174.00	0.34	2	795.00	171.43	111	841.55	14.91	23	701.29	329.46	246	935.06	901.61	267
36	West Bengal	4590.00	7171.08	53621	9014.00	6365.32	32336	9544.14	4055.08	30293	7953.45	2455.44	20120	10604.60	2837.59	445
	Total :	60000.00	54823.12	94002	85000.00	57200.81	76219	90000.00	63594.67	83988	75000.00	71445.36	85372	100000.00	61178.31	41750
